# Involvement of Foreign Agencies in Family Planning Programmes

3429. SHRI PARASRAM BHARDWAJ : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether foreign agencies/volunteer agencies are participating in family planning programmes;

(b) if so, the names of such agencies in Madhya Pradesh and the amount of foreign money so far received by them;

(c) the guidelines laid down by these agencies;

(d) whether the Government are satisfied by their role particularly in the backward areas (remote areas) of Madhya Pradesh; and

(e) if so, the details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (e) Cash and kind assistance is received for the National Family Welfare Programme from various external agencies.

World Bank assisted Area Project (IPP VI) at a total cost of Rs. 43.00 crores is being implemented throughout Madhya Pradesh from April, 1990. The State also received funds from DANIDA for Pulse Polio Immunization along with a few other States and under Child Survival and safe Motherhood (CSSM) Programme being jointly founded by world Bank and UNICEF.

External Assistance is given for Family Welfare Projects which are in consonance with the objectives of the National Family Welfare Programme.

### **Export of Defence Equipments**

3430. SHRI NITISH BHARDWAJ : Will the Minister of DEFENCE be pleased to state :

(a) whether the Government are exporting defence equipments; and

(b) if so, the quantum of foreign exchange earned due to exports during the last three years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) Yes, Sir.

(b) The value of direct defence exports (excluding deemed export) achived by Ordinance Factories and defence public sector undertakings during the last three years is as under :-

	(Rs. in crores)
1993-94	124.33
1994-95	76.25
1995-96	96.00

# Adult Education

3431. SHRI MAHENDRA SINGH BHATI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the funds allocated and utilised under the Adult Education programme during each of the last two years, State-wise;

(b) whether the Government propose to increase the allocation for 1997-98; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) No State-wise financial allocations are made under the Adult Education Programme. The funds are released to the various Organisations, Zilla Saksharata Samitis and to the States as approved for the schemes/ campaigns. The funds are required to be utilised in accordance with the terms and conditions governing these schemes/literacy campaigns. A statement showing state-wise break-up of funds spent during the last two years is attached.

(b) and (c) No, Sir.

## Statement

Amount spent for Adult Education

		(Rupees in Lakhs)			
S.No.	State/U.T.	1994-95	1995-96		
1	2	3	4		
1.	Andhra Pradesh	1370.68	884.21		
2.	Arunachal Pradesh	71.56	25.63		
З.	Assam	1159.04	361.09		
4.	Bihar	1628.87	1977.84		
5.	Goa	11.59	5.95		
6.	Gujarat	884.50	262.98		
7.	Haryana	243.01	175.31		
8.	Himachal Pradesh	109.15	26.43		
9.	Jammu & Kashmir	190. <b>40</b>	132.70		
10.	Karnataka	1041.84	319.58		
11.	Kerala	57.32	7.00		
12.	Madhya Pradesh	2821.52	97 <b>7</b> .67		
13.	Maharashtra	1024.55	1153.63		
14.	Manipur	72.67	17.62		
15.	Meghalaya	29.08	127.74		
16.	Mizoram	16.42	1.29		
17.	Nagaland	39.73	47.81		

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1	2	3	4	
18.	Orissa	606.36	801.36	
19.	Punjab	277.61	370.34	
20.	Rajasthan	1745.00	1681.76	
21.	Sikkim	11.22	-	
22.	Tamil Nadu	1594.58	1212.48	
23.	Tripura	6.77	0.10	
24.	Uttar Pradesh	2505.58	889.01	
25.	West Bengal	1583.69	308.40	
26.	Chandigarh	25.62	20.12	
27.	Delhi	120.77	322.58	
28.	Pondicherry	-	-	
29.	Daman & Diu	0.56	0.56	
30.	Andaman & Nicobar	12.15	8.12	
31.	Dadra & N Haveli	0.83	-	
32.	Lakshadweep	7.41	1.62	
33.	All India Level Organisations	537.77 -		
34.	Central Government Level	843.41	-	
	Total :	20951.26	12121.93	

### NHs to Private Sector in Karnataka

3432. SHRI ANANTH KUMAR : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether Union Government have entrusted any work relating to National Highways and bridges in Karnataka to private sector during 1994-95 and 1995-96; and

(b) if so, the reasons therefor and the names of parties to whom the said works were entrusted with terms and conditions?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) No, Sir.

(b) Does not arise.

[Translation]

#### Kala-Azar

3433. SHRI MOHAMMAD ALI ASHRAF FATMI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of cases relating to kala-Azar that have been reported in various states so far during the last three years;

(b) whether the Government propose to take measures to provide proper treatment to the patients suffering from Kala-Azar; and

(c) if so, the steps taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) The requisite information about number of cases relating to Kala-azar State-wise is given in the attached statement.

(b) and (c) Injection Sodium Stibo Gluconate (SSG) and Pantamidine Isethionate are procured by the Directorate of NMEP for treatment of Kala-azar cases. SSG is given as first line of treatment and Pentamidine Isethionate is adminastered in cases unresponsive to first line of treatment. Under Kala-Azar. Control Programme, the Central Government supplies drugs and insecticides to the Kala-azar endemic states. The State Governments meet the operational cost for implementation of the Programme. The strategies adopted for control of Kala-azar include :-

- Residual insecticidal spraying in the affected areas to interrupt transmission through vector control
- Early detection and complete treatment through Primary Health Care System;
- Health Education and Community Participation.

S.No. State		1994		1995		1996 (Prov)	
		Cases	Deaths	Cases	Deaths	Cases	Deaths
1.	Bihar	24391	379	21045	259	24665	666
2.	Delhi	55*	1*	13*	0	-	-
З.	Uttar Pradesh	57	1	15	-	-	-
4.	West Bengal	1149	3	1552	18	1520	11

Statement

Note :

1. \* = Imported from Bihar

2.- = Nil.

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